



सत्यमेव जयते

महाराष्ट्र शासन राजपत्र

असाधारण भाग आठ

वर्ष १२, अंक ३१(३)]

बुधवार, जून २४, २०२६/आषाढ ३, शके १९४८

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असाधारण क्रमांक ६९

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधि व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of article 348 of the Constitution of India, the following translation in English of the Maharashtra Private Skills Universities (Establishment and Regulation) (Second Amendment) Bill, 2026, (L. C. Bill No. XI of 2026), introduced in the Maharashtra Legislative Council on the 24th June 2026, is hereby published under the authority of the Governor.

By order and in the name of the Governor of Maharashtra,

SUPRIYA DHAWARE,
Secretary (Legislation) to Government,
Law and Judiciary Department.

L. C. BILL No. XI 2026.

A BILL

*further to amend the Maharashtra Private Skills Universities
(Establishment and Regulation) Act, 2024.*

Mah. XXXV of 2024. WHEREAS it is expedient further to amend the Maharashtra Private Skills Universities (Establishment and Regulation) Act, 2024, for the purposes hereinafter appearing; it is hereby enacted in the Seventy-seventh Year of the Republic of India as follows :—

1. This Act may be called the Maharashtra Private Skills Universities Short title.
(Establishment and Regulation) (Second Amendment) Act, 2026.

(१)

Amendment
of Schedule to
Mah. XXXV of
2024.

2. In the SCHEDULE appended to the Maharashtra Private Skills Universities (Establishment and Regulation) Act, 2024, in Part II, in the Table, after entry 2, the following entry shall be added, namely :—

Mah.
XXXV of
2024.

“3. IES Skill-Tech University, Mumbai, situated at Vishwakarma Manikrao D. Lotlikar Vidya-Sankul, 791, S. K. Marg, Bandra Reclamation, Bandra (West), District-Mumbai 400 050.

Indian Education Society, a Public Trust registered under the Maharashtra Public Trust Act (XXIX of 1950), bearing registration No. F-190(B) having its registered office at Raja Shivaji Vidya Sankul, Hindu Colony, Dadar (East), Mumbai 400 014.”.

STATEMENT OF OBJECTS AND REASONS.

The Maharashtra Private Skills Universities (Establishment and Regulation) Act, 2024 (Mah. XXXV of 2024) provides for establishment, incorporation and regulation of self-financed private skills universities for the development and advancement of skills education in the State of Maharashtra.

2. Section 6 of the said Act provides that the Government may after considering the report submitted by the Verification Committee under sub-section (4) of section 5, if satisfied that the sponsoring body has complied with the provisions of section 5, permit the establishment of a private skills university, by inclusion of the name, location and headquarters of the private skills university and its sponsoring body in Part II of the Schedule, by amending the Schedule by enacting a law by the State Legislature.

3. The Government, after considering the report submitted by the Verification Committee under sub-section (4) of section 5, is satisfied that the sponsoring body Indian Education Society has complied with the provisions of section 5 for establishment of private skills university by the name of “ IES Skill-Tech University ”.

4. It is, therefore, considered expedient to amend Part II of the Schedule appended to the Maharashtra Private Skills Universities (Establishment and Regulation) Act, 2024, to permit establishment of the said proposed private skills university and to include therein the name, location and headquarters of the said university and the sponsoring body, by enacting a law.

5. The Bill seeks to achieve the above objectives.

Mumbai,
Dated the 23rd June 2026.

MANGALPRABHAT LODHA,
Minister for Skills, Employment,
Entrepreneurship and Innovation.